

ITEM NO.32

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 2200/2026

AMAN SINGH & ANR.

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

IA NO. 15987/2023 - EXEMPTION FROM FILING O.T.

WITH

CRL.A. NO. 2201/2026 (II)

CRL.A. NO. 2202/2026 (II)

Date : 08-05-2026 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Dr. Sumant Bharadwaj, Adv.
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Mr. Vikash Parasar, Adv.
Mr. D.m. Sharma, Adv.
Mrs. Pooja Gupta, Adv.
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Dr. P. George Giri, Adv.
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For Respondent(s) : Mr. Ajay Misra. A.g., U.p., Sr. Adv.
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Mrs. Noopur Dubey, Adv.
Mr. Amitabh Poddar, Adv.

Mr. Rajiv Agnihotri, Adv.
Mr. D.d.Sharma, Adv.
Mr. Raj Kumar Prasad., Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 25.05.2026.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)